

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

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PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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APPLICATION NUMBER :  
PETITION NUMBER : CP/23/2017  
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 Ors  
NAME OF THE RESPONDENTS : Srinidhi Industries Ltd & 1 Ors  
UNDER SECTION : Sec 241/242 of CA 2013

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**ORDER**

Petitioner is represented by Ld. Counsel Mr. Alladi Rahul.

Petitioner Counsel seeks and is granted adjournment.


**Registry** is directed to make necessary corrections in the  
cause titles in both the Petitions.

List this Petition on **18.10.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

AR



[SANJIV JAIN]  
MEMBER (JUDICIAL)